(Please scan this QR Code to view the RHP,
Abridged Prospectus and Price Band Advertisement)

# MONOMARK ENGINEERING (INDIA) LIMITED

**Abridged Prospectus**

**1.** ***Summary of the Primary Business***

- ***Overview of the Business:***

  Monomark Engineering (India) Limited ("Monomark" or "MEIL") is engaged in the business of providing Industrial Operations and Maintenance ("O&M") services, Metal Fabrication solutions and Industrial Project Execution services to a diversified base of industrial clients across multiple sectors like metals, cement, ports, engineering/original equipment manufacturers (OEMs) to a wide range of industrial and infrastructure clients. Through our integrated service offerings, we support operational efficiency, reduce downtime, ensure reliability of industrial assets and execute engineering and infrastructure projects in line with client requirements.

- ***Description of Industries served and typical customers/ clients of our company***

  Our services are deployed across sectors including cement, metals, ports and industrial engineering/ original equipment manufacturers (OEMs). Our customers comprise large industrial and infrastructure companies, with whom we maintain ongoing relationships. For further details, refer ***"Our Business – Overview"*** beginning on page 185 and ***"Our Business – Major Customers and Suppliers"*** beginning on page 210 of the RHP.

- ***Segment reporting details and their revenue contributions for the reporting years.***

  Our operations comprise:

  - Industrial Operations and Maintenance (**"O&M"**) services,
  - Metal Fabrication solutions, and
  - Industrial Project Execution services.

  For segment-wise revenue contribution, please refer ***"Our Business – Overview"*** beginning on page 185 of the RHP.

- ***Key geographies served***

  We operate across 7 states in India (including Dadra Nagar & Haveli and Daman & Diu), enabling efficient project execution. We have also incorporated a subsidiary in the United Arab Emirates, Monomark Engineering FZE, to explore international opportunities. For details, refer ***"Our Business – Overview"*** beginning on page 185 and ***"Our Business – Our Competitive Strengths-Established Domestic Network with Expanding Global Reach"*** on page 194 of the RHP.

- ***Revenue concentration among top 5 customers***

  We derived approximately 91.37%, 79.30%, 75.08% and 75.44% of our revenue from operations from our top five customers for the period ended on June 30, 2026, and for the Fiscal years ended on March 31, 2026, 2025 and 2024, respectively. For details, refer ***"Our Business – Major Customers and Suppliers"*** beginning on page 210 of the RHP.

- ***Key manufacturing or other facilities***

  We currently operate from the following offices in India:

  **Registered Office:** 165-167, New RIICO Ind. Area, Chanderiya, Chittorgarh, Rajasthan, India, 312021

  **Corporate Office:** H/168, New RIICO Ind. Area, Chanderiya, Chittorgarh, Rajasthan, India, 312001

  **Manufacturing Facility:** Plot No. 331–338 and 356-363, Village Samrathpura, Near Singhpur Toll Plaza, Kapasan, Chittorgarh – 312207

**Project Offices:** We have opened various project offices in the states Rajasthan, Maharashtra, Madhya Pradesh, Gujarat, Goa and Dadra and Nagar Haveli and Daman and Diu where the projects are undertaken by us. These offices are taken on lease by our Company. For further details, refer ***"Our Business – Properties"*** beginning on page 216 of the RHP.

- ***Business strengths and strategies***

*Our key business strengths include:*

- Experienced Promoters and Technically Skilled Workforce
- Integrated Engineering Service Capabilities Across O&M, Project Execution and Metal Fabrication
- Diversified Presence Across Multiple Industrial Sectors
- In-House Fabrication Facility
- Established Domestic Network with Expanding Global Reach
- Established Operational Track Record and Compliance with Quality and Safety Standards
- Strong Order Book with Repeat Orders and Long-Standing Relation with Clientele

For further details, refer "***Our Business - Our Competitive Strengths"*** beginning on page 192 of the RHP.

*Our major strategies include:*

- Continue Deployment of Skilled Technical Workforce Across Client Facilities
- Enhancing Service Capabilities Across Industrial Operation & Maintenance and Project Execution Activities
- Expand Geographic Presence Across Domestic and Select International Markets

For further details, refer "***Our Business - Our Business Strategies"*** beginning on page 199 of the RHP.

**2.** ***Summary of the Industry***

We operate in the industrial services ecosystem comprising Industrial Operations and Maintenance ("O&M"), Engineering, Procurement and Construction ("EPC") / project execution, and metal fabrication services, which play a critical role in supporting industrial efficiency, asset reliability and infrastructure development across core industries.

Globally, industrial activity continues to grow amid economic uncertainties, with increasing focus on operational efficiency, cost optimisation and supply chain resilience. In India, strong macroeconomic fundamentals, sustained infrastructure investments and rising manufacturing activity are driving demand for industrial services. According to the International Monetary Fund, India's GDP is projected to grow at 6.4% in CY2026 and 6.7% in CY2027, significantly higher than several advanced and emerging economies, supported by robust domestic demand and capital expenditure across sectors such as metals, cement, power and infrastructure.

Industrial Operation & Maintenance services form a critical backbone of industrial operations, ensuring uptime, safety and lifecycle management of assets. The Indian Operation & Maintenance market is witnessing steady growth, driven by increasing capacity utilisation, ageing infrastructure, stricter regulatory requirements and the adoption of predictive and digital maintenance technologies.

Similarly, Engineering, Procurement and Construction (EPC) and project execution activities are supported by significant capital investments across sectors such as power, cement, chemicals and infrastructure. Metal fabrication complements these activities by providing essential structural and mechanical components required for industrial projects.

Key demand drivers across these segments include industrial expansion, government infrastructure initiatives, digitalisation and sustainability requirements. For further details on the industry overview, market size, growth drivers and outlook, please refer to the section titled ***"Industry Overview"*** beginning on page 147 of the RHP.

**3.** ***Promoters***

| S. No. | Name | Individual/Corporate/ HUF | Details of the Promoters |
|---|---|---|---|
| **1.** | **Narendra Chordia** | **Individual** | He is the Chairman and Managing Director of our Company. He completed his Bachelor of Commerce and Master of Commerce |

| | | | |
|---|---|---|---|
| | | | (in Accounts and Statistics) from University of Udaipur. He began his entrepreneurial journey in 1987 with the establishment of Monomark Engineering Works, undertaking fabrication and erection projects. In 2005, he founded Monomark Engineering (India) Private Limited and strengthened its capabilities through a dedicated fabrication workshop, further diversifying into Operations & Maintenance services in 2013. He has an overall experience of around 40 years. |
| **2.** | **Meena Chordia** | **Individual** | She is the Whole Time Director of our Company**.** She completed her Bachelor of Arts and Master of Arts (Previous) from University of Rajasthan. She joined our Company in 2005 as director and was redesignated as Whole-Time Director in 2025. She actively contributes to the Company's Corporate Social Responsibility initiatives as a member of the Corporate Social Responsibility Committee. As the first Woman Director of the Company, she plays an important role in promoting inclusive, ethical, and values-driven growth. She has overall experience of 20 years in our Company. |
| **3.** | **Nitesh Chordia** | **Individual** | He is the Whole-Time Director of our Company. He holds a Bachelor of Commerce and a Bachelor of Laws from Mohanlal Sukhadia University, Udaipur. He gained practical experience in accounting, auditing, taxation, and compliance during his articleship with M/s Dinesh Sisodia & Co. from October 2007 to April 2011. He joined the Company in April 2015 as an Accounts Executive, working closely on financial matters. He was appointed Director on September 29, 2018, and redesignated as Whole-Time Director in 2025. With over 10 years of experience, he has strengthened financial systems, governance practices, and contributes to strategic planning and stability. |
| **4.** | **Gaurav Chordia** | **Individual** | He is the Whole Time Director of our Company. He completed his Bachelor of Technology from IIT Delhi, MBA from London Business School and Chartered Financial Analyst (CFA) from CFA Institute. He worked with Ernst & Young from June 2016 to November 2019 as Associate Consultant in Band 5. He has been associated with the Company since August 29, 2022, as Director and appointed as Whole-Time Director in 2025. He has overall experience of more than 7 years. With his global experience, he is actively involved in business development, client and stakeholder management, operations, and strategic growth initiatives. |
| **5.** | **Kirti** | **Individual** | She is the Non-Executive Director of our Company. She completed her Bachelor of Technology in Civil Engineering from Indian Institute of Technology Delhi. She worked in Nomura Research Institute India Private Limited as Associate Consultant from August 2016 to February 2018, Penguin Random House India Private Limited as Senior Executive – Business Initiatives from February 2018 to April 2020 and in Animall Technologies Private Limited as Chief Operating Officer from May 2020 and redesignated as director in 2026. She is appointed in our Company in 2025. She has overall experience of over 9 years. |

For further details, refer ***"Our Management - Brief Biographies of Directors"*** beginning on page 238 of RHP.

**4.** ***Objects of the Issue***

| S. No. | Particulars | Amount (in Lakhs) | Brief Description |
|---|---|---|---|
| 1. | Funding the incremental working capital requirements of our Company | **12,000.00** | We propose to utilize a portion of Net Proceeds towards funding our incremental working capital requirements, which are expected to increase in line with projected growth in operations, including higher number of projects and execution across multiple sites. Our working capital requirements are primarily driven by receivables, procurement and maintenance of consumables, spares and materials, and manpower and other operational expenses. For further details, please refer to the section titled ***"Objects of the Issue- Details of the Objects of the Issue- Funding the Working Capital Requirements of our Company"*** beginning on page 115 of the RHP. |
| 2. | General Corporate Purpose | **[●]** | The balance Net Proceeds will be utilized towards general corporate purposes, including meeting business requirements, administrative expenses, strategic initiatives and other corporate purposes, as approved by our Board of Directors from time to time, subject to applicable laws and the SEBI ICDR Regulations. For further details, please refer to the section titled ***"Objects of the Issue- Details of the Objects of the Issue- General Corporate Purposes"*** beginning on page 128 of the RHP. |

**5.** ***Aggregate Pre – Issue and Post – Issue Shareholding of the Promoters and Promoter Group and Top 10 Shareholders***

| S. No. | Shareholders | Pre-Issue Shareholding as at the date of advertisement# | | Post-Issue Shareholding as at the date of allotment# | | | |
|---|---|---|---|---|---|---|---|
| | | | | At the lower end of the price band [●]# | | At the upper end of the price band [●]# | |
| | | No. of Equity Shares# | % of Shareholding# | No. of Equity Shares# | % of Shareholding# | No. of Equity Shares# | % of Shareholding# |
| **Promoter(s)** | | | | | | | |
| 1. | Narendra Chordia | 3,15,00,000 | 45.62% | [●] | [●] | [●] | [●] |
| 2. | Meena Chordia | 2,10,00,000 | 30.42% | [●] | [●] | [●] | [●] |
| 3. | Nitesh Chordia | 59,68,200 | 8.64% | [●] | [●] | [●] | [●] |
| 4. | Gaurav Chordia | 46,20,000 | 6.69% | [●] | [●] | [●] | [●] |
| **Members of Promoter Group (Who hold shares)** | | | | | | | |
| | - | - | - | - | - | - | - |
| **Public Shareholders (Top 10 shareholders)** | | | | | | | |
| 5. | Rashmi Jain | 5,45,000 | 0.79% | [●] | [●] | [●] | [●] |
| 6. | Umesh Kumar Jain | 5,30,000 | 0.77% | [●] | [●] | [●] | [●] |
| 7. | Pankaj Malani HUF | 3,70,000 | 0.54% | [●] | [●] | [●] | [●] |
| 8. | Sunil Malani HUF | 3,60,000 | 0.52% | [●] | [●] | [●] | [●] |
| 9. | Ameet Mallani | 3,50,000 | 0.51% | [●] | [●] | [●] | [●] |
| 10. | Bhupendra Kumar Dak | 3,50,000 | 0.51% | [●] | [●] | [●] | [●] |
| 11. | Meenu Aggarwal | 3,00,000 | 0.43% | [●] | [●] | [●] | [●] |
| 12. | Rajesh Goyal | 2,78,000 | 0.40% | [●] | [●] | [●] | [●] |
| 13. | Kamlesh Ratanlal Nahar HUF | 2,64,000 | 0.38% | [●] | [●] | [●] | [●] |

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 14. | Kapila Dhoka | 2,60,000 | 0.38% | [●] | [●] | [●] | [●] |
| **Other Public Shareholders** | | | | | | | |
| 14. | Others | 23,46,000 | 3.40% | [●] | [●] | [●] | [●] |
| | **Grand Total** | **6,90,41,200** | **100.00%** | [●] | [●] | [●] | [●] |

*Note: Based on the Issue price of ₹ [●] and subject to finalization of the basis of allotment.*

For further details, refer **"*Capital Structure*"** beginning on page 101 of the RHP.

**6.** ***Summary of Restated Consolidated Financial Information***

*(₹ in lakhs)*

| Particulars | For the period ended on June 30, 2026 | For the Fiscal Year ended on March 31, | | |
|---|---|---|---|---|
| | | 2026 | 2025 | 2024 |
| Equity Share capital | 6,904.12 | 6,904.12 | 901.26 | 901.26 |
| Net Worth | 11,932.08 | 11,674.03 | 7,325.81 | 6,010.80 |
| Revenue from Operations | 14,231.73 | 56,188.89 | 47,503.19 | 38,985.95 |
| EBITDA | 769.53 | 4,874.23 | 3,926.38 | 3,188.50 |
| Profit / (loss) for the period | 302.12 | 2,590.33 | 1,821.26 | 1,482.63 |
| Basic/ Diluted earnings per share | 0.44 | 3.84 | 20.21 | 16.45 |
| Adjusted Earning per share after bonus issue | 0.44 | 3.84 | 2.89 | 2.35 |
| Net Asset Value per equity share of ₹ 10/- each | 17.28 | 16.91 | 81.28 | 66.69 |
| Net Asset Value per equity share of ₹ 10/- each after Bonus Issue | 17.28 | 16.91 | 11.61 | 9.53 |
| Total Borrowings | 9,211.72 | 8,733.90 | 8,477.43 | 8,016.33 |
| Return on Equity (%) | 2.56% | 27.27% | 27.31% | 26.87% |
| Cash flow from operating activities | 143.69 | 813.98 | 1,617.21 | 1,523.06 |
| Cash flow from investing activities | 372.99 | (1,949.65) | (1,360.44) | (1,186.15) |
| Cash flow from financing activities | 264.71 | 1,586.52 | (403.52) | (43.09) |

For further details on Restated Consolidated Financial Information, refer ***"Restated Consolidated Financial Information"*** beginning on page 264 of the RHP.

**7.** ***Summary of Key Performance Indicators***

**Financial Key Performance Indicators of our Company:**

| Particulars | For the period ended on June 30, 2026 | For the Fiscal Year ended on March 31 | | |
|---|---|---|---|---|
| | | 2026 | 2025 | 2024 |
| Growth in Revenue from Operations [(1)] (%) | - | 18.28% | 21.85% | 23.63% |
| Gross Profit [(2)] (₹ in Lakhs) | 1,490.05 | 7,894.11 | 6,568.86 | 5,648.41 |
| Gross Profit Margin (%) [(3)] | 10.47% | 14.05% | 13.83% | 14.49% |
| EBITDA Margin [(4)] (%) | 5.41% | 8.67% | 8.27% | 8.18% |
| PAT Margin (%) [(5)] | 2.12% | 4.61% | 3.83% | 3.80% |
| ROCE [(6)] (%) | 2.94% | 21.47% | 21.95% | 20.05% |
| Net Fixed Asset Turnover (In Times) [(7)] | 2.13 | 8.54 | 9.08 | 7.75 |
| Net Working Capital Days [(8)] | 39 | 42 | 12 | 21 |

*Pursuant to the certificate dated November 05, 2026, received from our statutory and peer review auditor, M/S Keyur Shah & Associates, Chartered Accountants vide UDIN No. 26181329WKFWKO9439.*

*Notes:*

*(1) Growth in Revenue from Operations (%) is calculated as a percentage of Revenue from Operations of the relevant year/period minus Revenue from Operations of the preceding year/period, divided by Revenue from Operations of the preceding year/period.*

*(2) Gross Profit is calculated as Revenue from Operations less Cost of Goods Sold (calculated by adding Raw material consumed, changes in stock in trade, direct expenses and direct wages and other employee benefit expenses).*

*(3) Gross Profit Margin (%) is calculated as Gross Profit divided by Revenue from Operations.*

*(4) EBITDA Margin (%) is calculated as EBITDA divided by Revenue from Operations.*

*(5) PAT Margin (%) is calculated as Profit for the year/period as a percentage of Revenue from Operations.*

*(6) RoCE (Return on Capital Employed) (%) is calculated as earnings before interest and taxes divided by capital employed*

*(7) Net Fixed Asset Turnover is calculated as revenue from operations divided by Fixed Assets which consists of property, equipment.*

*(8) Net Working Capital Days is calculated as working capital (current assets minus current liabilities) as at the end of the year/period divided by revenue from operations multiplied by number of days in a year/period.*

**Operational Key Performance Indicators of the Company on Consolidated Basis:**

| Particulars | For the period ended on June 30, 2026 | For the Fiscal Year ended on March 31 | | |
|---|---|---|---|---|
| | | 2026 | 2025 | 2024 |
| Number of customers served | 25 | 49 | 49 | 41 |
| Total Employee Base[#] | 6,823 | 6,339 | 7,348 | 6,013 |
| No. of Key Industries Served | 4 | 4 | 4 | 3 |
| Percentage of business from Repeat Clients[**] | 99.53% | 87.30% | 93.41% | 93.96% |
| Number of new projects received during the year | 25 | 23 | 23 | 21 |
| Total value of new contracts received during the year | 12,842.87 | 49,994.75 | 42,287.00 | 33,151.04 |
| Segment wise Gross Margins: | | | | |
| - Industrial Operations and Maintenance (O&M) Services | 10.41% | 14.43% | 13.30% | 16.45% |
| - Metal Fabrication | 2.68% | 5.32% | 6.07% | 5.06% |
| - Industrial Project Execution | 10.99% | 13.61% | 17.10% | 12.42% |
| Others[*] | - | 9.09% | 7.11% | - |

**Others include Job work and trading sales*

***We classify a customer as a repeat client for a given fiscal year only where we also billed that customer in the immediately preceding fiscal year/period, a customer who transacted with us in a non-consecutive earlier year, but not in the immediately preceding year is not treated as a repeat client. This classification reflects year-on-year continuity of the client relationship and is independent of the number of orders received from a customer within a single year.*

*#Total Employee Base count represents the total number of employees employed by us as at the end of the respective Fiscal Year/period. The employee count under statutory regulations, such as the PF and ESIC regulations, differs from the Total Employee Base as such statutory employee counts comprise only those employees to whom the respective statutory provisions are applicable. Accordingly, for the remaining employees, contributions under the applicable PF and ESI regulations were not required. The number of employees covered under PF regulations was 6,091, 5,560, 6,814 and 5,343, and under ESI regulations was 2,030, 1,515, 3,217 and 3,046, for period ended on June 30, 2026 and Fiscal 2026, Fiscal 2025 and Fiscal 2024, respectively.*

*Pursuant to the certificate dated November 05, 2026, received from our statutory and peer review auditor, M/S Keyur Shah & Associates, Chartered Accountants vide UDIN No. 26181329WKFWKO9439.*

**8.** ***Risk Factors***

**The below-mentioned risks are the top 10 internal risk factors as per the RHP:**

1. *We are dependent on and derive 41.31%, 35.35%, 35.74% and 42.01% of our revenue for the period ended on June 30, 2026, and for the Fiscal Years ended on March 31, 2026, 2025 and 2024 from our single largest customer namely Hindustan Zinc Limited (HZL) and further we derive 91.37%, 79.30%, 75.08% and 75.44% of our revenue from operations from our top 5 customers for the period ended on June 30, 2026 and for the Fiscal Years ended on March 31, 2026, 2025 and 2024 respectively. The loss of one or more such customers, deterioration of their financial condition, any cancellation or delay in execution of contracts or purchase orders or our inability to meet their expectations could adversely affect our business, results of operations and financial condition.*
2. *We depend on metal and cement industry for a significant portion of our revenues. We derive 93.66%, 92.69%, 90.85% and 89.77% of our revenue from operations for the period ended on June 30, 2026 and for the fiscal years ended on March 31, 2026, 2025 and 2024 from the sale of services and products to metal and cement industry. Any downturn in these sectors or shift in industry dynamics may adversely affect our business, results of operations, financial condition and cash flow.*
3. *We depend on our Industrial Operations and Maintenance ("O&M") services segment for a significant portion of our revenues. 89.76%, 80.14%, 65.86% and 64.06% of our revenue from operations for the period ended on June 30, 2026, and for the fiscal years ended on March 31, 2026, 2025 and 2024 is generated from our Industrial Operations and Maintenance ("O&M") services segment. Any inability to effectively execute or manage such services may adversely affect our business, results of operations, financial condition and cash flows.*
4. *Our inventory comprises raw materials, consumables, stores, spares and others, finished goods and Work-In-Progress which contributes 24.79%, 23.02%, 29.76% and 24.28% of our total current assets. Our elevated levels of inventory could adversely affect our cash flow and financial condition, and we cannot assure that our current level of such inventory is aligned with industry or peer practice.*
5. *We have significant working capital requirements which have historically been funded through borrowings primarily to the tune of 60.67%, 58.09%, 79.98% and 80.63% of the total working capital gap for the period ended on June 30, 2026 and for the Fiscal years ended on March 31, 2026, 2025 and 2024 respectively. Any inability to access adequate working capital loans on commercially reasonable terms may adversely affect our business, financial condition and results of operations.*

6. *Any workplace accidents, including fatalities that have occurred in the past, may expose us to liabilities, regulatory action and reputational risks, which could adversely affect our business, results of operations, financial condition and cash flows.*
7. *There are certain instances of delays in payment of statutory dues. Any delay in payment of statutory dues or non-payment of statutory dues in dispute may attract financial penalties from the respective government authorities, which may have an adverse impact on our financial condition and cash flows.*
8. *There have been instances of delays and discrepancies in filings with the Registrar of Companies under the Companies Act in the past, which may result in penalties and adverse consequences.*
9. *We have in the past entered into related party transactions and may continue to do so in the future, which may potentially involve conflicts of interest with the equity shareholders.*
10. *We are significantly dependent on the skilled, semi-skilled and project-specific personnel for our business operations. The employee benefit expenses constitute 51.40%, 55.85%, 68.95% and 61.00% of our total expenses for the period ended on June 30, 2026 and for the Fiscal Years ended on March 31, 2026, 2025 and 2024 respectively. Any disruption in the availability of a steady and skilled workforce, or our inability to effectively manage employee benefit expenses, may adversely impact our operations, profitability and financial condition.*

For further details, refer ***"Risk Factors"*** beginning on page 26 of the RHP.

**9.** ***Weighted Average Cost of Acquisition of Shares for Promoters***

There are no selling shareholders in our Company. The weighted average price of the Equity Shares of face value of ₹ 10 each acquired by our Promoters in the last one year immediately preceding the date of this Red Herring Prospectus is as follows:

| Name of Promoters | Number of Equity Shares held as on date | Weighted average price of acquisition per Equity Share acquired in last one year* | Weighted average price of acquisition per Equity Share acquired in last three years# |
|---|---|---|---|
| **Promoters** | | | |
| Narendra Chordia | 2,70,00,000 | Nil | NA |
| Meena Chordia | 1,80,00,000 | Nil | NA |
| Nitesh Chordia | 51,15,600 | Nil | NA |
| Gaurav Chordia | 39,60,000 | Nil | NA |
| Kirti | Nil | Nil | NA |

** The shares were acquired by way of bonus issue and therefore the Weighted average cost of acquisition has been considered NIL.*

*#No shares were acquired by the Promoters in the last 3 years.*

**10.** ***Board of Directors and Key Managerial Personnel***

| Board of Directors | | |
|---|---|---|
| **S. No.** | **Name** | **Designation** |
| 1. | Narendra Chordia | Chairman & Managing Director |
| 2. | Meena Chordia | Whole-Time Director |
| 3. | Nitesh Chordia | Whole-Time Director |
| 4. | Gaurav Chordia | Whole-Time Director |
| 5. | Kirti | Non-Executive Director |
| 6. | Madan Lal Kothari | Independent Director |
| 7. | Sanjay Panjiyar | Independent Director |
| 8. | Yashasvini Kumar | Independent Director |
| 9. | CA Dinesh Kumar Mantri | Independent Director |
| 10. | Prasanna Kumar Khamesra | Independent Director |
| **Key Managerial Personnel (Other than Directors)** | | |
| **S. No.** | **Name** | **Designation** |
| 1. | Shobhna Singhvi | Chief Financial Officer (CFO) |
| 2. | Stuti Taneja | Company Secretary and Compliance Officer |
| 3. | P V V Nagendra Kumar | Chief Executive Officer (CEO) |

For Further details, in relation to our Board of Directors and Key Managerial Personnel, see ***"Our Management"*** beginning on page 235 of the RHP.

**11.** ***Auditor Qualification***

There are no auditor qualifications which have not been given effect to in the Restated Consolidated Financial Information for the period ended on June 30, 2026 and for the Fiscal Years ended on March 31, 2026, March 31, 2025, and March 31, 2024.

**12.** ***Summary Table of Outstanding Litigations***

A summary of outstanding litigation proceedings as on the date of the Red Herring Prospectus as disclosed in the section titled ***"Outstanding Litigations and Material Developments"*** in terms of the SEBI ICDR Regulations is provided below:

***(Amount in Lakhs)***

| Particulars | Criminal Proceedings | Tax Proceedings | Statutory or regulatory proceedings | Disciplinary actions by the SEBI or Stock Exchanges Disciplinary actions by the SEBI or Stock Exchanges in last 5 years, including outstanding action | Material Civil litigations | Aggregate amount involved* |
|---|---|---|---|---|---|---|
| **COMPANY** | | | | | | |
| By our Company | Nil | Nil | Nil | Not Applicable | Nil | Nil |
| Against our Company | Nil | 3 | Nil | Not Applicable | Nil | 119.75 |
| **PROMOTERS** | | | | | | |
| By the Promoters | Nil | Nil | Nil | Nil | Nil | Nil |
| Against the Promoters | Nil | 3 | Nil | Nil | Nil | 13.06 |
| **DIRECTORS (OTHER THAN PROMOTERS)** | | | | | | |
| By the Directors | 1 | Nil | Nil | Not Applicable | Nil | 20.00 |
| Against the Directors | 1 | Nil | Nil | Not Applicable | Nil | Nil |
| **SUBSIDIARY** | | | | | | |
| By the Subsidiary | Nil | Nil | Nil | Not Applicable | Nil | Nil |
| Against the Subsidiary | Nil | Nil | Nil | Not Applicable | Nil | Nil |
| **KEY MANAGERIAL PERSONNEL OTHER THAN DIRECTORS** | | | | | | |
| By our Key Managerial Personnel | Nil | Not Applicable | Nil | Not Applicable | Not Applicable | Nil |
| Against our Key Managerial Personnel | Nil | Not Applicable | Nil | Not Applicable | Not Applicable | Nil |
| **SENIOR MANAGEMENT** | | | | | | |
| By members of our Senior Management | Nil | Not Applicable | Nil | Not Applicable | Not Applicable | Nil |
| Against members of our Senior Management | Nil | Not Applicable | Nil | Not Applicable | Not Applicable | Nil |

**To the extent quantifiable and ascertainable.*

***As per Materiality Policy*

For further details, refer ***"Outstanding Litigations and Material Developments"*** beginning on page 453 of the RHP.